

Name of the Corporate Debtor:RAVI CRANES AND MOVERS LIMITED Date of Commencement of CIRP: 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022  
Name of IP: Ms. Mummaneni Vazra Laxmi  
List of Operationa creditors (Governemnt Dues)

| Name of Creditor | Details of Claims Received |                      | Details of Claims Admitted |                 |                                     |                             |                        |                          | Amount of Contingent Claim | Amount of any Mutual dues that may be set-off | Amount of Claim not Admitted | Amount of claim under Verification | Remarks, if any |
|------------------|----------------------------|----------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
|                  | Date of Receipt            | Amount Claimed (Rs.) | Amount of Claim Admitted   | Nature of Claim | Amount covered by security interest | Amount Covered by guarantee | Whether related party? | % of voting share in COC |                            |   |                              |                                    |                 |
| <b>Total</b>     | 0                          | 0                    | 0                          | nil             | 0                                   | 0                           |                        | 0                        | 0                          | 0   | 0                            | 0                                  | nil             |